



\$~2 to 4, 41 to 52, 54 to 56 and 63 to 64

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9917/2015

**M/S CARDIO PRODUCTS CORPORATION** .....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS** .....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**3**

+ W.P.(C) 10136/2015

**ANIL KUMAR GUPTA** .....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI AND ORS.** .....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar



and Mr.Divakar Kapil, Advs. for LAC/L&B (GNCTD.)  
Mr.Rajneesh Sharma, Adv. with Mr.Ritank Kumar and MrAnil Pandey, Advs. for UOI/LAC-R-1& R-2.  
Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.  
Ms.Manika Tripathy, Standing Counsel for DDA with Mr.Ashutosh Kaushik, Adv.

4

+

W.P.(C) 9989/2015

ASHOK KUMAR & ANR

.....Petitioners

Through:

Ms.Deepika V. Marwaha, Sr. Adv. with Ms.Worthing Kasar, Ms.Raunika Johar, Mr.Alok Pandey and Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS

.....Respondents

Through:

Mr.Naushad Ahmed Khan, Adv. with Ms.Seema Thapliyal, Adv. for DoE/NCT of Delhi.  
Mr.Sanjay Kumar Pathak, SC with Mr.Sunil Kumar Jha, Mr.M.S. Akhtar and Mr.Divakar Kapil, Advs. for LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.

41

+

W.P.(C) 9971/2015

VIVEK KHAITAN

.....Petitioner

Through:

Ms.Deepika V. Marwaha, Sr. Adv. with Ms.Worthing Kasar, Ms.Raunika Johar, Mr.Alok Pandey and Mr.Tanishq Sharma, Advs.



versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.  
Ms.Shobhana Takiar, Standing  
Counsel for DDA with Mr.Kuljeet  
Singh, Adv.

42

+ W.P.(C) 10088/2015

DINESH KUMAR JAIN

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI AND ORS.

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.



**43**

+ W.P.(C) 10165/2015 & CM APPL. 25083/2015

MADHU GUPTA

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advvs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advvs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**44**

+ W.P.(C) 10189/2015

RAVINDRA SHARMA

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advvs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advvs. for  
LAC/L&B (GNCTD.)



Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

45

+ W.P.(C) 10193/2015 & CM APPL. 25158/2015

RAJESH KUMAR

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.  
Ms.Niharika Ahluwalia, Adv. for  
DDA with Ms.Shradha Maheshwari,  
Adv.

46

+ W.P.(C) 10194/2015

RAKESH KUMAR GOYAL

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar



and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)

Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.

Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**47**

+ W.P.(C) 10221/2015

**RANBIR SINGH**

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS**

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)

Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.

Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

Ms.Manika Tripathy, Standing  
Counsel for DDA with Mr.Ashutosh  
Kaushik, Adv.

**48**

+ W.P.(C) 10225/2015 & CM APPL. 25349/2015

**PARDEEP KUMAR**

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika



Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Adv.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Adv. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.  
Ms.Shobhana Takiar, Standing  
Counsel for DDA with Mr.Kuljeet  
Singh, Adv.

**49**

+ W.P.(C) 10406/2015 & CM APPL. 26026/2015

HARI KRISHAN MURGAI

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Adv.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Adv. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for



50

+ W.P.(C) 10420/2015

BASANTI GANJOO

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv. with Ms.Worthing Kasar, Ms.Raunika Johar, Mr.Alok Pandey and Mr.Tanishq Sharma, Advs.

LAC/L&B.

Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with Mr.Sunil Kumar Jha, Mr.M.S. Akhtar and Mr.Divakar Kapil, Advs. for LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.  
Ms.Shobhana Takiar, Standing Counsel for DDA with Mr.Kuljeet Singh, Adv.

51

+ W.P.(C) 10435/2015 & CM APPL. 26175/2015

MOHAMMAD IQBAL SALATI

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv. with Ms.Worthing Kasar, Ms.Raunika Johar, Mr.Alok Pandey and Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.

.....Respondents



Through: Mr.Sanjay Kumar Pathak, SC with Mr.Sunil Kumar Jha, Mr.M.S. Akhtar and Mr.Divakar Kapil, Advs. for LAC/L&B (GNCTD.)  
Mr.Naushad Ahmed Khan, Adv. with Ms.Seema Thapliyal, Adv. for GNCTD.  
Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.  
Mr.Sumit Chander, Adv. with Ms.Mahak Dua, Mr.Gurdeep Chauhan and Ms.Vanshika Chugh, Advs. for DDA.

52

+ W.P.(C) 10440/2015

SATYA NARAIN GUPTA

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv. with Ms.Worthing Kasar, Ms.Raunika Johar, Mr.Alok Pandey and Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with Mr.Sunil Kumar Jha, Mr.M.S. Akhtar and Mr.Divakar Kapil, Advs. for LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with Mr.Nitin Mishra, Standing Counsel.  
Ms.Manika Tripathy, Standing Counsel for DDA with Mr.Ashutosh Kaushik, Adv.



54

+ W.P.(C) 10503/2015

SWARN KANTA CHADHA

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI AND ORS.

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.  
Ms.Manika Tripathy, Standing  
Counsel for DDA with Mr.Ashutosh  
Kaushik, Adv.

55

+ W.P.(C) 10622/2015

SUDHA DIWAN

.....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents



Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Biraja Mahapatra, Adv. with  
Mr.Nalin Hingorani, Adv. for  
LAC/L&B.  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**56**

+ W.P.(C) 10668/2015

JYOTI SARUP MITTAL BUILDERS AND CONTRACTOR PVT.  
LTD. ....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS ....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**63**

+ W.P.(C) 105/2017

ESS JEE ENTERPRISES ....Petitioner

Through: Ms.Deepika V. Marwaha, Sr. Adv.  
with Ms.Worthing Kasar, Ms.Raunika  
Johar, Mr.Alok Pandey and  
Mr.Tanishq Sharma, Advs.



versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.  
Ms.Shobhana Takiar, Standing  
Counsel for DDA with Mr.Kuljeet  
Singh, Adv.  
Ms.Chand Chopra, Adv. with  
Mr.Punishk Handa and Mr.Shivam  
Bansal, Advs. for DDA.

64

+ W.P.(C) 7025/2017 & CM APPL. 29181/2017

DINESH KUMAR JAIN

.....Petitioner

Through: Mr.Manish Sharma, Sr.Adv. with  
Mr.Ninad Dogra, Adv.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF  
DELHI & ORS

.....Respondents

Through: Mr.Sanjay Kumar Pathak, SC with  
Mr.Sunil Kumar Jha, Mr.M.S. Akhtar  
and Mr.Divakar Kapil, Advs. for  
LAC/L&B (GNCTD.)  
Mr.Sanjay Poddar, Sr. Adv. with  
Mr.Nitin Mishra, Standing Counsel.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**



**ORDER**  
**15.07.2025**

%

1. Heard learned counsel for the parties.
2. Learned counsel representing the petitioner seeks permission to withdraw the instant writ petitions with liberty to pursue rights under the National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Act, 2019 and the Notification No. G.S.R. 814 (E) dated 29.10.2019 issued by the Ministry of Housing and Urban Affairs, Union of India.
3. Accordingly, the writ petitions along with pending applications are dismissed as withdrawn with the liberty as prayed for.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TUSHAR RAO GEDELA, J**

**JULY 15, 2025**  
“shailndra”